

Expenditure on Publicity of Public Sector Companies

4081. SHRI PRABHU DAYAL KATHERIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the amount spent on publicity of Public Sector Companies during 1995 and 1996 till date;

(b) whether the Government propose to curtail this amount, and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). All Public Sector Undertakings (PSUs) handle their publicity directly as per their requirements and not through the Directorate of Advertising and Visual Publicity (DAVP) falling under the Ministry of Information and Broadcasting. Therefore, the details of amount spent on various publicity measures by the PSUs are not available in DAVP. Also, the DAVP do not exercise any control over the amount spend by PSUs on publicity. Six Public Sector Undertakings had, however, routed their Press advertisements of classified nature through DAVP during 1995 and 1996 amounting to Rs. 353849.00 and Rs. 401787.00 respectively.

[English]

HPT Tower Bhuj

4082. SHRI P.S. GADHAVI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the progress made so far on 300 meter RCC tower for HPT at Bhuj District, Gujarat;

(b) whether the construction work on the said tower has been stopped;

(c) if so, the reasons therefor;

(d) the time by which it is likely to be completed;

(e) whether delay in work is likely to increase the original cost of the tower; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The HPT tower has been constructed upto a height of 127.5 metres.

(b) and (c). The work on the tower had temporarily slowed down from September, 1995 to August, 1996

due to an arbitration case. The steel fabrication work for the remaining height has since resumed.

(d) The 300 M tower is expected to be completed by December, 1997.

(e) and (f). This delay on account of slow progress on the tower work for nearly a year is expected to cause a marginal increase of about Rs. 3.5 lakh in cost.

Unauthorised Occupation of Quarters

4083. DR. ASIM BALA : Will the Minister of STEEL be pleased to state :

(a) whether he is aware of large scale unauthorised occupation of quarters in Bokaro steel City;

(b) if so, the details thereof;

(c) the details of the persons involved with the number of quarters occupied by each of them;

(d) the steps to take possession of those quarters;

(e) whether there is any criterion to distribute quarters to the trade unions; and

(f) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (f). The information is being collected and will be laid on the Table of the House.

Payment of Provident Fund and Gratuity

4084. DR. KRUPASINDHU BHOI : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that a large number of workers of the National Textiles Corporation (NTC), Indian Drugs and Pharmaceutical Limited (IDPL) and several other PSUs have not been paid statutory dues like provident fund and gratuity;

(b) whether it is a fact that even the bonus has not been paid to every worker;

(c) if so, the reasons for these lapses; and

(d) the steps taken to pay the dues to the workers?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (d). The issue of non-payment of wages and other statutory dues like Provident Fund gratuity Bonus etc., to the employees of certain Public Sector Undertakings has been raised repeatedly by several Members of Parliament and trade unions in different formal/informal forums. As per the available information, some of the sick Central PSUs are not in a position to pay statutory dues in time due to financial

constraints. The Ministry of Labour has already taken up the matter with concerned administrative Ministries as well as the Ministry of Finance.

Employees in J and K

4085. SHRI P. NAMGYAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of employees of Post and Telecom Department in Jammu and Kashmir till date, district-wise, category-wise;

(b) whether various posts are lying vacant;

(c) if so, the details thereof, district-wise, category-wise;

(d) the time since when these are lying vacant alongwith reasons thereof; and

(e) the time by which these posts are likely to be filled up?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) :

No. of employees

Department of Post

(a) No. of employees in Department of Posts in Jammu and Kashmir Circle is as follows :

| Name of the Division | Categories of Staff | | | |
|----------------------|---------------------|-----------|-----------|-----------|
| | Group 'A' | Group 'B' | Group 'C' | Group 'D' |
| (i) Kashmir | 2 | 8 | 498 | 157 |
| (ii) Jammu | 4 | 5 | 677 | 186 |
| (iii) Baramulla | Nil | 1 | 111 | 78 |
| (iv) Udhampur | Nil | 1 | 239 | 68 |
| (v) Ladakh | Nil | 1 | 52 | 94 |

(b) Yes Sir.

(c) The following posts are lying vacant :

| Name of the Division | Categories of Staff | | | |
|----------------------|---------------------|-----------|-----------|-----------|
| | Group 'A' | Group 'B' | Group 'C' | Group 'D' |
| (i) Kashmir | Nil | Nil | 3 | 22 |
| (ii) Jammu | Nil | Nil | Nil | 13 |
| (iii) Baramulla | Nil | Nil | 6 | 2 |
| (iv) Udhampur | Nil | Nil | 6 | 2 |
| (v) Ladakh | Nil | Nil | 1 | Nil |

(d) All these are normal current year vacancies.

(e) The action is already under way and the posts are likely to be filled up shortly.

Department of Telecom

(a) The number of employees of Telecom Department in Jammu and Kashmir Circle as per Telecom District-wise (SSA-wise) are as below :

| | Group 'A' | Group 'B' | Group 'C' | Group 'D' |
|-------------------------------|-----------|-----------|-----------|-----------|
| (i) SSA Jammu | 05 | 30 | 667 | 202 |
| (ii) SSA Srinagar | 08 | 25 | 626 | 509 |
| (iii) SSA Udhampur and Rajori | 02 | 14 | 220 | 072 |
| (iv) SSA Leh | 01 | 03 | 029 | 021 |
| (v) Circle office (at Jammu) | 10 | 25 | 108 | 011 |

(b) Yes, Sir.

(c) The vacancy position in J and K Circle SSA-wise is as follows :

| | Group 'A' | Group 'B' | Group 'C' | Group 'D' |
|-------------------------------|-----------|-----------|-----------|-----------|
| (i) SSA Jammu | - | 03 | 20 | - |
| (ii) SSA Srinagar | 02 | 02 | 18 | - |
| (iii) SSA Udhampur and Rajori | - | 03 | 08 | - |
| (iv) SSA Leh | - | - | 02 | - |
| (v) Circle office | 05 | 06 | - | - |

(d) (i) 4 Grp 'A' post of Engineering side are lying vacant since recently due to transfers/retirements.

3 posts of accounts side are lying vacant for the last approximately 3 years due to disturbed area.

(ii) 12 Grp 'B' posts of Engineering side are lying vacant since 22.8.95 due to court case.

2 Grp 'B' post of account side are lying vacant for the last approx. 2 years due to disturbed area.

(iii) Grp 'C' post in JTO cadre are vacant since 1995 and for which recruitment is under process.

(e) (i) Grp 'A' post of Engineering side will be filled up shortly.

(ii) Grp 'B' post of Engineering side can not be filled up due to court case and post of Accounts side are not being filled due to disturbed area.